- (b) if so, the salient features of the scheme;
- (c) whether it would also cover the passengers who travel in unreserved compartments;
 - (d) if so, the details thereof; and
- (e) whether Government propose to hike the train fares as a result ther-of?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Railway passenger insurance scheme has already been introduced w.e.f. 1-3-94.

- (b) A statement is attached. (See below).
- (c) & (d) Yes, Sir. All valid ticket and pass holders are covered by the scheme.
 - (e) No, Sir.

Statement

The salient features of the Railway Passengers Insurance Scheme are as under:

Under this scheme, Railways will pay compensation for loss of life or injuries to bonafide passengers holding tickets or pass including railwaymen on duty who become victims of untoward incidents such as terrorist acts, violent attack, robbery, dacoity, rioting, shoot-out or arson by any person in or on any train carrying passengers, or in a waiting hall, cloak room or reservation or booking office or on any platform or in any place within the precincts of a railway station or the accidental falling of .any. passenger from a train carrying passengers.

However, no claim for loss of property shall be entertained on behalf of the claimants.

The same scale of compensation will be available under this scheme as is provided in the Railway Acci-

dent (Compensation) Rules, 1990. Under these rules, the compensation in case of death or permanent disability is Rs. 2 laths, and in case of injuries the minimum compensation is Rs. 16,000/- and the maximum is Rs. 1,80,000/-.

No compensation will, however, be payable in cases of suicide or attempted suicide, self-inflicted injury, his own criminal act, or any act committed in a state of intoxication or insanity or natural death or disease or medical or surgical treatment unless such treatment becomes necessary due to injury caused by the said funtoward incident.

The application for compensation will be adjudicated by Railway Claims Tribunal. Nineteen Benches of this Tribunal have been set up in different parts of the country. The decrees of the Railway Claims Tribunal will be satisfied by the Zonal Railways after following the normal procedure.

Drop in passenger earnings

5565. SHRI SANATAN BISI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been a drop in passenger traffic earnings; and
- (b) what steps are being taken to achieve the operational efficiency and make the Railways one of the cheapest modes of transport?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir.

- (b) For improvement of operational efficiency following steps are being taken by the Railways.
 - 1. Upgrading technology.
 - 2. Bringing down the cost by reducing fuel consumption and material cost.

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3. Rehabilitating assets - rolling stock and track.

Written Answers

- 4. Introducing high horsepower and fuel efficient locomotives.
- 5. Gradually replacing the old vaccum braked wagons by modern air-braked wagons of high capacity.
- Introducing self discharge wagons of BOBR type for coal movement.
- 7. Improving the signalling system.

मनमाड और दाँड के बीच रेलवे स्टेशनों पर मूल सुविधायों की कमी

5566 श्री गोविन्दराव ग्रादिक : क्या रेल मंत्री यह बताने की क्रपा करेंगे कि

- (क) क्या यह मच है कि मनमाड और दौंड के बीच कई रेलवे स्टेशनों पर पूर्णकालीन टिकट काउंटर, पीने का पानी, भेड और यातियों के लिए अन्य सुविधाएं उपलब्ध नहीं हैं ; और
- (ख) यदि हां, तो इस रेलवे लाइन के सभी स्टेशनों पर उपरोक्त सुविधाएं उपलब्ध कराने के लिए सरकार क्या कदम उठा रही है ?

रेल मंत्री (भी सी०के० जगफ़र शरीफ़):
(क) ग्रीर (ख) मनमाड तथा दौंड खंड
पर, ग्रहमदनगर तथा बेलापुर स्टेशनों
पर पूर्णकालिक टिकट काउंटर हैं। ग्रन्य
स्टेशनों पर, सम्हाले जा रहे याती यातायात की मात्रा की दृष्टि से पूर्णकालिक
बुकिंग काउंटरों की व्यवस्था करने का
ग्रीनित्य नहीं बनता।

सभी स्टेशनों पर मूलभूत यात्री भृविधाय्रों से संबंधित कमियों को हाल ही में दूर कर दिया गया है। दौंड-मनमाड खंड के सभी स्टेशनों पर पेयजल की पर्याप्त व्यवस्था की गई है। जहां तक प्लेटफामं सायवानों का संबंध है यह अहमदनगर, विलाड़ बेलापुर तथा कोपरगांव स्टेशनों पर ये पहले ही उपलब्ध हैं। अन्य रेलवे स्टेशनों पर सायबानों में वृद्धि तथा व्यवस्था करने पर भी विचार किया जाएगा यदि यातायात की माता में वृद्धि होने पर ऐसा करना आवश्यक होगा बसर्ते कि धन उपलब्ध हो तथा विभिन्न स्टेशनों की सापेक्ष प्राथमिकताएं हों।

मुम्बई-बाँड मनमाड यात्री रेलगाड़ी क रह किया जाना

5567. श्री गोविन्दराव श्रादिक : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि मुम्बई-दौंड मनमाड याल्री रेलगाड़ी पिछले कुछ क्यों से रदद कर दी गयी है ;
- (ख) यदि हां, तो क्या यह भी सच है कि मानमाड-दौंड श्रौर मानमाड के बीच के शहरों से मुम्बई के लिए कोई सीधी रेलगाड़ी उपलब्ध नहीं है;
- (ग) यदि हां, तो क्या सरकार इस क्षेत्र की जनता की मांग को ध्यान में रखते हुए मुम्बई और ग्रहमदनगर के बीच कोई नई रेलगाड़ी शुरू करने के बारे में सोच रही है;
- (घ) यदि हां, तो उसका ब्यौरा क्या है , ग्रीर
- (ङ) यदि नही, तो उसके क्या कारण हैं ?

रेल मंत्री (श्री सी ब्लेंड जाफ़र शरीफ़):
(क) जी नहीं । बहरहाल 1321/
1322 बम्बई-पुणे-धौंड-मानमाड पसेंजर गाड़ी
1-5-88 से केवल बम्बई-पुणे खंड पर
बन्द की गई है ।

(ख) जी हां । बहरहाल, ग्रहमदनगर मानमाड के रास्ते धींड ग्रीर मुम्बई के बीच एक ग्रू कोच उपलब्ध है ।